COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 57 OF 2014

Dated : 16th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Himachal Pradesh State Electricity Board Ltd. Vs.				Appellant(s)	
Himachal Pradesh Electricity I Commission & Ors.	Regula	tory		Respondent(s)	
Counsel for the Appellant (s)	:	Mr. Anand K. G Mr. Ashun Ram			
Counsel for the Respondent(s)	:	Mr. Pradeep Kr. Mr. Shashank P			

<u>ORDER</u>

Post this matter for hearing on <u>16.04.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

bn/pr